

was only in June, 1957 that the Attorney-General confirmed that in the settlement cases that had been completed we could realise the amount. Since then we are vigorously pursuing all coercive methods to realise the amounts. We have been able to realise quite a good deal, and the balance we are pursuing.

Indonesian Air Force Personnel

*252, Shri D. C. Sharma: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Indonesia has sought India's help in training her Air Force personnel;

(b) if so, what facilities are given to the Indonesian Air Force personnel by the Indian Air Force; and

(c) whether the Indian Air Force instructors have been assigned to Indonesia to train Indonesian Air Force personnel?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) and (c). We have certain friendly arrangements with the Government of Indonesia to assist in training and in the supply of essential stores, just as we have had with some other countries friendly to us in respect of our Armed Forces. If the House desire further information to be made public, we would, out of courtesy to the Indonesian Government, have to obtain their consent for publication.

Shri D. C. Sharma: May I know if some Indonesian students are being admitted in our military academy for study?

Sardar Majithia: No, Sir. They have not asked for arrangements of that type, but I should like to add that we have trained certain of their personnel in the Indian Air Force.

Shri D. C. Sharma: The hon. Deputy Minister said in reply to the question that some essential stores were being given to the Government of Indonesia. May I know, if these essential stores are Indian made?

Sardar Majithia: I could not say off-hand at the moment. Besides, I have already said that if the House wants further information, it would be only right that we ask the permission of the Indonesian Government to give publicity to the information.

Shri M. E. Krishna: May I know whether under this scheme of training Indonesians in the Indian Air Force, the trainer aircraft manufactured by Hindustan Aircraft will be sold to that country?

Sardar Majithia: That is an entirely separate question. It does not arise out of this.

Shri Jaipal Singh: Is it not a fact that one of the results of this friendly co-operation has been that HT-2 has been in increasing demand in Indonesia?

Sardar Majithia: So far as HT-2 is concerned, we have demonstrated it in Indonesia, but no further progress has been made regarding the sale there.

Shri Biren Roy: Can we not adopt the principle of training their personnel here in India instead of sending our personnel over there?

Sardar Majithia: That is exactly what we are doing, but we have got two offices which have been seconded to the Indonesian Air Force at their request, which is for mutual benefit.

Life Insurance Corporation Inquiry Commission Report

+
 Shri T. K. Chaudhuri:
 Shri Ram Krishan:
 Shri N. B. Munsamy:
 Shri Rameshwar Tantia:
 Shri Heda:
 *253. Shri A. K. Gopalan:
 Shri Sadhan Gupta:
 Shri Jagdish Awasthi:
 Shri Daljit Singh:
 Shri S. M. Banerjee:

Will the Minister of Finance be pleased to state:

(a) whether the Commission of Inquiry set up to inquire into the trans-

actions of the Life Insurance Corporation relating to the purchase of shares in Mundhra Group of Companies has submitted its report;

(b) if so, the findings arrived at;

(c) the action taken thereon; and

(d) whether a copy of the report will be laid on the Table?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a), (b) and (d). A copy of the report submitted by the Commission of Inquiry has been laid on the Table of the House on the 13th February, 1958.

(c) The report is under consideration.

Shri Ram Krishna: May I know whether any action has been taken against Shri H. M. Patel, the Principal Secretary?

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): No action has been taken against anybody. It is under consideration.

Shri Narayanaankutty Menon: May I know....

Mr. Speaker: We are having a discussion tomorrow.

Shri Narayanaankutty Menon: It is a matter of clarification. May I know whether in the enquiry the Attorney-General was acting under the instructions of the Government of India or acting on his own?

Shri Jawaharlal Nehru: The Attorney-General's services were placed at the disposal of the Commission. No particular instructions or brief was given to him. So, presumably, he functioned according to his own understanding of the situation.

Shri Jaipal Singh: The Leader of the House has told us that no action has been taken against anybody. Is the story correct that Mr. Mundhra had been arrested this morning?

Mr. Speaker: Is he one of the officers of the Government of India? Let us go to the next question.

Shri Mohamed Imam: May I know whether there is going to be any further enquiry into the conduct of the officers that are involved?

An Hon. Member: Further probe into the matter.

Shri Jawaharlal Nehru: This question is going to be discussed in the House tomorrow. So, I do not strictly understand the relevance of these supplementaries.

Mr. Speaker: Therefore, I will not allow any more. Now, next question.

Shri Tangamani: On a point of information....

Mr. Speaker: Tomorrow, the whole information will be given.

India's Foreign Indebtedness

+

*254. { **Shri Raghunath Singh:**
Shri Anirudh Sinha:
Shri Hem Raj:

Will the Minister of Finance be pleased to lay a statement showing:

(a) India's present foreign indebtedness country-wise; and

(b) the rates of interest paid on various categories of loans?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). A statement is laid on the Table. [See Appendix II, annexure No. 25].

श्री रघुनाथ सिंह : स्टेटमेंट के देखने में जाहिर होता है कि हमारी फॉरिन इंडेब्टेडनेस २४४ करोड़ रुपया है। आपने जो लोन लिया है वर्ल्ड बैंक से उसका रेट ग्रॉफ इंटररेस्ट ४ पर सेंट से साढ़े पांच पर सेंट तक है। यह लोन आपने रेलवे के बास्ते लिया, आयरन ऐंड स्टील के बास्ते लिया, ट्रांवे के बास्ते लिया। हम हर साल ८० करोड़ रुपया फ्रेट के रूप में फॉरिन शिपिंग कम्पनीज़ को देते हैं। मैं जानना चाहता हूँ कि आपने शिपिंग की उन्नति के बास्ते भी कोई लोन लिया ?